ting the sale 'of imported goods over C.I.F. prices;

- (b) whether any cases have come to Government's notice where importing parties are charging very high prices over C.I.F. prices; and
- (c) whether any steps are contemplated by Government to take action against high profiteering?

THH MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) While there i^ no schedule for regulating the sale of imported goods, price restrictions have been imposed on the import of items which are in short supply.

(b) and (c) Cases of alleged contravention of price restrictions have come to the notice of Government and action is being taken in these cases. Also the question of enabling more stringent action to be "taken is under examination by the Government.

## HINDI SECTION IN HEAD OFFICES OF ZONAL RAILWAYS

- 754. SHRI M. P. RHARGAVA: Will the Minister of RAILWAYS be pleased to state:
- (a) how many zonal railways have opened Hindi sections in their head offices;
- (b) the number of letters dealt with in Hindi every month in the zonal railways; and
- (c) the strength of Hindi sections in the head offices of the zonal railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM STJBHAG SINGH): (a) All the eight Zonal Railways have set up Hindi Sections at their headquarters offices.

(b) and (c) A statement is attached.

## STATEMENT

| Name of Railwa    | пу | The average number of Hindi letters dealt with every month at the Headquarters office | number<br>of staff<br>provided<br>in Hindi |
|-------------------|----|---|--|
| I. Central .      | +  | 1,107   | 19   |
| 2. Eastern .      | *  | 610   | 16   |
| 3. Northern .     | *  | 1,079   | 25   |
| 4. North-Eastern  | ×  | 360   | 9  |
| 5. North-East Fro | n- | 327   | 14   |
| 6. Southern .     | ě  | 12  | 12   |
| 7. South Eastern  |    | 1.064   | 22   |
| 8. Western .      | *: | 542   | 22   |

## कोयला उद्योगपतियों को ग्राथिक सहायता का दिया जाना

७४५. श्री महाबीर दास : क्या इस्पात तथा खान मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने आर्थिक सहायता प्रदान करने के लिये कोयला उद्योगपितयों से नये आर्वेदन-पन्न मांगे हैं ;
- (ख) यदि हां, तो पुराने आये हुये कितने आवेदन-पन्न हैं, वे कब प्राप्त हुए और नये आवेदन-पन्न सांगने का कारण क्या है ; और
- (ग) क्या कोयला उद्योग के विकास तथा प्रसार के लिये अन्तर्राष्ट्रीय बैंक से तीसरी पंचवर्षीय योजना के अन्तर्गत करखे मिले वे और यदि हां, तो कर्ज की कुल रकम कितनी है

और जेव दो वर्षों में कितना खर्च करना श्रभी बाकी है ?

GRANT OF FINANCIAL Am TO THE COAL INDUSTRIALISTS

755. SHRI MAHABIR DASS: Will the Minister of STEEL AND Mures be pleased to state:

- (a) whether Government have asked for fresh applications from coal industrialists for the grant of financial aid;
- (b) if so, the number of applications received earlier, when those applications were received and what is the reason for asking for fresh applications; and
- (c) whether loans were r<;eeived from the International Bank during the Third Five Year Plan for Ihe development and expansion of the coal industry and if so, what is the total amount of the ^oan and what expenditure is yet to be incurred during

the remaining two years?]

इस्पात ग्रौर खान मंत्री (श्री एन० संजीवा रेड्डी): (क) सम्भवत: सकेत उन ग्रावेदन पत्नों की ग्रोर है जो कि विश्व बैंक ऋण के वण्टन से मशीनों ग्रौर उपकरण को विदेशों से मंगाने के लिये है। सरकार ने ऐसे ग्रावेदन-पत्नों की प्राप्ति के तिथि बढ़ाकर ३९ ग्रगस्त, १६६४ कर दी थी।

(ख) और (ग) कोयले के उद्योग के विकास और प्रसार के कार्य-कम के लिये विदेशों से मशीनें तथा उपकरण मंगाने के हेतु विश्व बैंक ने भारत सरकार को ३५ लाख पाउण्ड, (१६.६७ करोड़ लगभग) का ऋण उसकी विदेशों मुद्रा की आवश्कताओं को पूरा करने के लिये प्रदान किया । इस ऋण से अनु-ज्ञित्त (lience) लेने के लिये आवेदन पत्नों की प्राप्ति की अन्तिम तिथि पहले ३० जून थी किन्तु जुलाई में देखा गया कि कुछ राशी अभी अवशेष हैं और उद्योग ने चाहा कि अविध बढ़ा ही जाय ताकि और आवेदन पत्न दिये जन सकें। तदनुसार तिथि बढ़ा ही गई असा कि ऊपर कहा जा चुका है। अनुज्ञप्ति (lience), जारी करने के लिये कोयला नियंत्रक (Coal Controller) द्वारा अनुमोदित आवेदन पत्नों की संख्या जो ३० जून, १६६४ को इ४२६ थी, १४ सितम्बर, १६६४ को बढ़कर ७०६६ हो गई। उपलब्ध सुचना के अनुसार, १४६७ करोड़ रुपये के आदेश (order) आभी तक दिये जा चुके हैं। इस प्रकार विदित होगा २ करोड़ रुपये की राशि अभी बाकी है जिसके लिये उद्योग को अभी विदेश में अभी आदेश देते हैं।

THE MINISTER OF STEEL AND MINES (SHRI N. SANJIVA REDDY): (a) Presumably, the reference is to applications for allocations against the World Bank loan for the import of mining machinery and equipment. Government extended the date for the receipt of such applications upto the 31st August, 1964.

and (c) The World Bank offered a loan of \$ 35 million (Rs. 16-67 crores approximately) Government of India to foreign exchange requirements of the coal industry for the import of machinery and programme of equipment for its development and expansion. The last date of receipt of applications for licences against this loan was originally June 30, 1964 but in July it was noticed that certain balances were still available and the industry desired extension of time to put in more applications. Accordingly, the date was extended as stated above. The number of applications recommended by the Coal Controller for the issue of licences as on September, 15, 1964, has risen to 7069, as against 6526 30, 1964. According to Jun<sub>e</sub> available, orders so far information placed amount to Rs. 14<sup>1</sup>67 crores. will thus be seen

that there will still be a balance of ibout Rs. 2 crores for which orders aave yet to be placed by the indus-

SETTING up OF STEEL PLANTS IN THE PRIVATE SECTOR

756 SHRI SITARAM JALPURIA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government propose to issue new licences for the setting up of steel plants in the private sector;
  - (b) if so, who are the parties;
- (c) what are the capacities proposed to be licenced; and
- (d) whether it has come to the notice of Government that some parties have signed collaboration agreements even before getting the licences?

THE MINISTER OF STEEL AND MINES (SHRI SANJIVA REDDY): (a) No, Sir.

Ob) and (c) Do not arise.

(d) The Government have no such information. Collaboration agreements could not have been finalised since this can be done only after Government's approval accorded.

SETTING UP OF A NEW BODY TO LOOK AFTER NEW STEEL PLANTS

757. Shri **SITARAM** JAIPURIA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that a new body is being set up to look after the new steel plants; and

Ob) if so, when it will be set up?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJTVA REDDY): (a) and (b) No, Sir. However a Government of India Undertaking of the name of Hindustan Steelworks Construction Ltd., has been registered on

the 23rd June, 1964, to undertake steelworks construction. The Company is expected to start functioning shortly.

CEMENT FACTORIES OF DALMIA GROUP OF COMPANIES IN PAKISTAN

- 758. SHRI P. ABRAHAM: Will the Minister of Industry and Supply be pleased to state:
- (a) whether Pakistan Government have decided to purchase cement factories of Dalmia Group in Pakis-tan; and
  - (b) if so, at what price?

THE DEPUTY MINISTER MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBHUDHENDRA MISRA): (a) and (b) A private party in Pakistan has made proposals for the purchase of the two Cement factories owned by Messrs. Dalmia Cement Ltd. in Pakistan. No sale agreement has yet been signed.

## PRODUCTION OF STEEL

- 759. SHRI K. C. BAGHEL: Will the Minister of STEEL AND MINES pleased lo state:
- (a) what are the reasons for postponing the scheduled dates for commissioning of new units for the production of 2:5 million tons of steel per year;
- Ob) whether it is a fact that Coke Oven was commissioned in the month of May 1964 and that some control units are expected to arrive at Bhilai i from the Union of Soviet Socialist! Republics;
- what is the reason for delay in I the commissioning of the blast furnance; and
  - (d) whether there is any proposal to appoint some committee to look into the matter?

THE MINISTER OF STEEL AND MINES (SHRI N. SANJTVA REDDY): (a) to (d) The expansion of the Bhilai